

**NATIONAL COMPANY LAW TRIBUNAL  
CHANDIGARH BENCH, CHANDIGARH**

**CA NO. 67/Chd/2017**

Amrex Marketing Private Limited.

...Petitioner.

Versus

Akal Spring Ltd. & Ors.

...Respondents

Present: Mr. Sarthak Gupta, Advocate for Mr. Animesh Sharma,  
Advocate for petitioner.  
Mr. Jagjit Singh, Advocate for Mr. D.S. Sobti, Advocate  
for respondents.

Learned counsel for both the parties submit that arguing  
counsel could not come today because of some personal difficulty. In the  
interest of justice, the matter is adjourned to 12.12.2017 for arguments.

Sd/-  
(Justice R.P. Nagrath)  
Member (Judicial)

October 27, 2017  
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